

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.145 of 2009**

**Dated: 9<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. H.L. Bajaj, Technical Member**

**M.P. Poorv Kshetra Vidyut Vitran Co. Ltd.**

**... Appellant (s)**

**Versus**

**M.P. Electricity Regulatory Commission**

**... Respondent (s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K Ganesan &  
Ms. Swapna Seshadri  
Mr. Praveen Jain (Rep.)

Counsel for the Respondent(s): Mr. Sanjay Sen & Ms. Surabhi Sharma MPERC  
Mr. Gajendra Tiwari (Rep.), Director MPERC

**ORDER**

Heard in part. List the matter for further hearing on  
**23.03.2010.**

**(H.L. Bajaj)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**